

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/124/2017
NAME OF THE PETITIONER : NEW HORIZON CREDIT AND INVESTMENT PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. Sarath babu

for Respondent

B. Sarath babu

ORDER

PCS representing the petitioner present. Counsel for the respondent present and prayed for time to file report. Time is enlarged at request. Put up on 12.02.2018.

^{-sel-}
(S VIJAYARAGHAVAN)
Member(Technical)

^{-sel-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc